

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

Allahabad this the 25th November 1994.

Original Application no. 1695 of 1994.

Hon'ble Mr. S. Dayal, Administrative Member.

Amar Nath Srivastava, S/o Shri R.P. Srivastava, R/o
T-178 officers MESS Area, Air Force Manauri, Allahabad.

.... Applicant

C/A Shri M.C. Kandpal

Versus

1. The Union of India, through The Ministry of Defence, Government of India, New Delhi.
2. The Chief Engineer, Central Command, Lucknow.
3. The Garrison Engineer (Project), Akbar Road, Allahabad.

.... Respondents

C/R Shri P. Mathur

O R D E R

Hon'ble Mr. S. Dayal, Member-A

Heard Shri M.C. Kandpal counsel for the applicant. Shri P. Mathur appears and filed his appearance on behalf of the respondents.

2. The counsel for the applicant says that the applicant is willing to go ^{to} the place of posting in the month of April because his posting ^{is} to a hard station. Shri P. Mathur counsel for the respondents has stated that the respondent's request was considered by Chief Engineer Central Command Lucknow and the request has been rejected, he also mentions that the applicant has been relieved of his charge in order to proceed ^{to} his new

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place of posting. This is contested by the counsel for the applicant. Under these circumstances I feel that the Tribunal should not interfere ^{in the} the matter, the application is, therefore, dismissed in limine.

3. There shall be no order as to costs.

S. Dayal
(S. Dayal)
Member-A

/pc/